

**CITIZEN CENTRIC SERVICES ARE BEING GIVEN TO LITIGANTS & ADVOCATES
UNDER E-COURTS PROJECT IN THE CIVIL COURTS OF PATNA JUDGESHIP**

| Sl. No. | <u>Citizen Centric Services</u> | <u>Patna Sadar</u> | <u>Patna City</u> | <u>Danapur</u> |
|----------------------------------|---|---------------------------|--------------------------|-----------------------|
| 1 | Filing at Judicial Service Center and generation of Receipt gives the assurance that Receipt containing filing number. | Yes (01-05-13) | Yes (01-02-14) | Yes (03-07-14) |
| 2 | Scrutiny objections on the District Court website. | Yes | No | No |
| 3 | Push SMS and E-mail facility on filing, registration, listing and disposal of case. | Yes (20-06-14) | Yes (23-03-15) | Yes (8-04-15) |
| 4 | Template for writing judgments giving name of court, title, name of parties and date of filing of case | Yes | Yes | Yes |
| 5 | Judgments are to be stored in the Server, which can be accessed by authorised persons from Court or Copying Agency etc. | Yes | No | No |
| 6 | Judgment on Internet Website with search facility. | Yes | No | No |
| 7 | Cause List on Internet (with Searchable Fields) | Yes | Yes | Yes |
| 8 | Court Diaries and Court Calendars to be generated automatically. | Yes | No | No |
| 9 | Case Status on Internet: | Yes | Yes | Yes |
| 10 | Orders are to be stored in the Server, which can be accessed by authorised persons from Court or Copying Agency etc. | Yes | No | No |
| 11 | Website for each District Court | Yes | Yes | Yes |
| 12 | Complete Court Fee structure on the district court website. | Yes | Yes | Yes |
| Total no services started | | 12 | 7 | 7 |